

Custodial Deaths in Uttar Pradesh

3689. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of deaths which took place in police custody in Uttar Pradesh during 1995-96;

(b) whether the custodial deaths have been inquired into; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Violation of Human Rights

3690. SHRI ASHOK ARGAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of violation of the human rights received by the Government and Human Rights Commission during the last three years. State-wise; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Information is being collected and will be laid on the Table of House.

Census 1991

3691. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the categories of data collected during the 1991 census has not yet been released;

(b) if so, the reasons therefor;

(c) whether the data pertaining to child labour has still not been released; and

(d) the date by which the Government would release the data on child labour?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Data collected during the 1991 Census are being processed and released in stages as was being done in the past Censuses.

(b) Question does not arise.

(c) Data on the number of children aged 5-14 years (child labour) who are main workers or marginal workers; number of child main workers engaged as Cultivators, Agricultural Labourers, Household Industries and Other Workers; educational level of child main workers and whether the child workers (main or marginal) are attending school have been released.

(d) Question does not arise.

Demonstration at Jantar Mantar

3692. DR. VALLABH BHAI KATHIRIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Bharat Tibet Maitri Sangh Himalayan committee for action on Tibet and Tibet Mukti Sangharsh Samiti staged a peaceful demonstration on 28.11.96 and 29.11.96 at Jantar Mantar, New Delhi in protest against the visit of the President of China to India;

(b) if so, the details of the person, organisations and MPs who participated in the demonstration; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Yes, Sir. On 28.11.96, about 100 workers of "Indo Tibet Friendship Society" staged a demonstration from Jantar Mantar to Parliament Street under the leadership of Shri Mukand Bihari Farik. Their demands were "Pannchim Lama Ko azad karo". Acharya Nagendra Dev of Banaras Hindu University; Prof. Raj Kumar Jain, Delhi University; Prof. Anand Kumar of Jawaharlal Nehru University; Ms. Jaya Jetley, General Secretary, Samata Party etc. were the prominent participants. Shri Rabi Roy, former Speaker, Lok Sabha and Shri S.P. Malviya, M.P. Rajya Sabha also visited Jantar Mantar for sometime during lunch hour on 28.11.96.

On 29.11.96 around 39 workers of "Indo Tibet Maitri Sangh" staged a demonstration from Jantar Mantar to Rashtrapati Bhawan. They were supported by 197 workers of Angan Wari under the leadership of Shri George Fernandes, M.P. (Lok Sabha). Ms. Jaya Jetley, General Secretary, Samata Party was also a prominent participant.

(c) India and China are working towards a friendly, good neighbourly, constructive and cooperative relationship, while addressing outstanding issues. There is no change in India's policy on Tibet.

Jain Commission of Inquiry

3693. SHRI MULLAPPALLY RAMACHANDRA, . . . Will the Minister of HOME AFFAIRS be pleased to state:

(a) the target date of submission of report of the Jain Commission,

(b) the details of sitting held so far along with the present stage of the inquiry;

(c) the original date fixed for submission of the Commission Report; and

(d) the reasons for its delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The term of the Jain Commission of Inquiry has been extended upto 28.2.1997 with the stipulation that the Commission shall submit its report as soon as possible but not later than 28.2.1997.